

COURT – II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 177 & 178 of 2012

Dated : 1st October, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 177 of 2012

BSES Rajdhani Power Ltd.Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Appeal No. 178 of 2012

BSES Yamuna Power Ltd.Appellant(s)

Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Pradeep Misra

Order

Learned counsel for the appellant has finished his arguments.

Post the matter for arguments on behalf of the respondent on **10th October, 2013.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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